

(a) whether an annual convention of the All India Panchayati Raj was recently held at Bangalore;

(b) if so, the main resolutions passed at the convention; and

(c) the action taken or proposed to be taken thereon by Government?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) Yes, Sir.

(b) and (c). A statement has been laid on the Table of the House. [Placed in Library. See No. LT-3202/64].

#### Mechanisation of Major Ports

\*333. { Shri P. R. Chakraverti:  
Shri D. C. Sharma:

Will the Minister of Transport be pleased to state:

(a) whether Government have decided to constitute a high-level Central Co-ordination Committee comprising of representatives of the Ministries of Food and Agriculture, Railways, Transport and Finance to keep a continuous watch on the problems relating to foodgrain arrivals at ports and their clearance;

(b) whether any decision has been taken to speed up mechanisation of major ports to relieve acute congestion experienced at Bombay and Calcutta docks;

(c) whether arrangements have been made to equip Kandla, Vishakhapatnam and Mormugao with cargo-handling machinery; and

(d) the progress achieved with regard to the construction of modern all-weather port at Porbander in Gujarat?

**The Minister of Transport (Shri Raj Bahadur):** A statement is laid on the Table of the House. [Placed in Library. See No. LT-3203/64].

#### Fish Supply to Calcutta.

\*334. { Shri Indrajit Gupta:  
Shri Dinen Bhattacharya:  
Dr. Ranen Sen:  
Dr. Saradish Roy:  
Shri Sarkar Murmu:  
Shri Mohammad Elias:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have adopted a plan for ensuring adequate fish supplies to the Calcutta market;

(b) the States which have agreed to cooperate in the Plan;

(c) the estimated indigenous production of fish under the plan; and

(d) the extent to which this will make fish imports from East Pakistan unnecessary?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) and (b). It is proposed to set up a Corporation for supplying fish to the Calcutta market. Details of the proposal are being worked out. A scheme for the intensive development of inland fisheries in several States of India which are already supplying fish to Calcutta in small quantities viz., Orissa, Andhra Pradesh, Uttar Pradesh, Madhya Pradesh, Punjab etc. has already been drawn up and is under consideration.

(c) and (d). The scheme envisages the supply of 1,00,000 tons of fish during 5 years of its operation and 40,000 tons annually from the 6th year onwards. If these targets are achieved the import from Pakistan could be progressively reduced.

#### Agricultural Production Board

\*335. { Shri Karni Singhji:  
Shri P. Venkatasubbiah:  
Shri R. S. Pandey:

Will the Minister of Food and Agriculture be pleased to state:

(a) how many meetings of the Agricultural Production Board have taken place so far;